

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 144(ND)13
CA. NO.

CORAM:



PRESENT: SH. R. VARDHARAJAN
HON'BLE MEMBER (J)

SH. M.K. HANJURA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 22.09.2016**

NAME OF THE COMPANY: M/s. Purnima Dutta Gupta & Ors. Vs. Adroit Information
Systems Pvt. Ltd. & Ors.Ors.

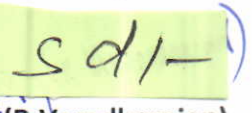
SECTION OF THE COMPANIES ACT: 397/398

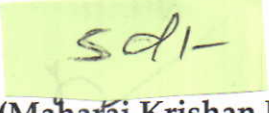
<u>S.NO</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	ANSHUM JAIN, Adv. AMOL SINHA Adv.		Respondents]	
2.	LALAN SINHA, ADV. TANUJ ARORA, APV.		Petitioner	

ORDER

Learned counsel for the parties are present. Learned counsel for the parties seek and are given two weeks' time to file 2 additional sets of the pleadings.

List for arguments on 03.11.2016.


(R.Varadharajan)
Member (Judicial)


(Maharaj Krishan Hanjura)
Member (Judicial)